

ITEM NO.45

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 9723-9724/2024

SURESH PRATAP SINGH

Appellant(s)

VERSUS

RANI @ NEERAJA SINGH

Respondent(s)

Date : 30-09-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Bhakti Vardhan Singh, AOR

For Respondent(s)

Mr. Suryodaya Prakash Tiwari, Adv.
Mr. Rahul Kumar, Adv.
Mr. Devendra Kumar Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed counter affidavit but the same is defective, as per office report. Defects be cured within two weeks. If defects are cured within the time granted, Registry to process the matter for listing before the Hon'ble Court as per rules.

Parties may file statement of case, if any, in the meantime.

SUJATA SINGH
Registrar

HJ